

**THE HYDERABAD STATE APPROPRIATION
ACT, 1956.**

No. V OF 1956.

(Received the assent of the Rajpramukh on 31st March, 1956; assent first published in the Hyderabad Gazette Extraordinary on the 31st March, 1956).

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1957.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1957 ;

Preamble.

BE it enacted in the Seventh Year of Our Republic as follows :—

1. (1) This Act may be called the Hyderabad State Appropriation Act, 1956.

Short title and commencement.

(2) It shall come into force at once.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 6 of the Schedule amounting in aggregate to the sum of Rupees Sixty-five crores, One lakh, Eighteen thousand, Seven hundred and Eighty-Nine, towards defraying the several charges which will come in course of payment during the year ending on the 31st day of March, 1957, in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 65,01,18,789 out of the Consolidated Fund of the State of Hyderabad for the year ending on 31st day of March, 1957.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1957.

Appropriation.

SCHEDULE.

(See Sections 2 and 3).

| Serial No. | Services and Purposes | Head of Account | SUMS NOT EXCEEDING | | | Total |
|------------|---|--|-----------------------------------|----------------------------------|-----------|-------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund | | |
| 1 | 2 | 3 | 4 | 5 | 6 | |
| | | | Rs. | Rs. | Rs. | |
| 1. | Land Revenue | .. 7-Land Revenue (excluding Dist. Administration) | 92,74,000 | .. | 92,74,000 | |
| 2. | State Excise Duties | .. 8-State Excise Duties | 72,49,530 | 1,18,470 | 73,68,000 | |
| 3. | Stamps | .. 9-Stamps | 1,16,900 | .. | 1,16,900 | |
| 4. | Do | .. 9-C. Cost of Stamps supplied from State Stamps Stores | 1,87,100 | .. | 1,87,100 | |
| 5. | Forest | .. 10-Forests | 44,96,000 | .. | 44,96,000 | |
| 6. | Registration | .. 11-Registration | 4,52,000 | .. | 4,52,000 | |
| 7. | Charges on account of Motor Vehicles Acts | .. 12-Charges on account of Motor Vehicles Acts | 22,00,000 | .. | 22,00,000 | |
| 8. | General Sales Tax | .. 13-Other Taxes and Duties (excluding D-1. Office of the Chief Electrical Inspector) | 18,82,150 | .. | 18,82,150 | |

| | | | | |
|---|---|-----------|-------------|-------------|
| 9. Charges under the Electricity city Acts. | .. 13-B (1) Office of the Chief Electrical Inspector | 1,22,850 | .. | 1,22,850 |
| 10. Irrigation | .. XVII-Irrigation, etc., Works (Commercial)—Working Expenses | 16,45,500 | .. | 16,45,500 |
| 11. Do | .. XVII-Irrigation, etc., Works (Commercial)—Collection Charges of Revenue. | 61,600 | .. | 61,600 |
| 12. Do | .. 18-Other Revenue Expdr. financed from Ordinary Revenues | 45,23,000 | .. | 45,23,000 |
| Debt Services | .. 22-Interest on Debt and other obligations | .. | 2,24,80,570 | 2,24,80,570 |
| Do | .. 23-Appropriation for Reduction or Avoidance of Debt | .. | 1,35,18,900 | 1,35,18,900 |
| 13. Heads of States, Ministers Secretariat & Headquarters Establishments and Miscellaneous. | .. 25-General Admn. excluding State Legislature, Elections, Inspection of Accounts, Industrial Trust Fund, Dist. Admn., Board of Revenue, Religious Endowments, Atyat Office, Officer-in-Charge, Cash Grants, Anti-Corruption & Debt Conciliation Board, but including N-3. Chief Inspector of Government Offices | 67,16,214 | 3,16,700 | 70,32,914 |
| 14. Heads of States, Ministers, Secretariat & Headquarters Establishments & Miscellaneous. | .. 25-General Adm. Board of Revenue, including Religious Endowments and L (1) Dist. Administration, including N-1. Atyat Officer and N-2: Officer-in-Charge, Cash Grants and Q-Court of Wards | 96,35,800 | .. | 96,35,800 |

SCHEDULE.—(Contd.)

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|--------------------------------------|--|-------------|----------|-------------|
| | | | Rs. | Rs. | Rs. |
| 15. | State Legislature and Elections. . . | 25-General Administration-B-State Legislature and C-Elections . . . | 34,12,850 | 34,000 | 34,46,850 |
| 16. | Anti-Corruption . . . | 25-General Admn.-H-19. Anti-Corruption . . . | 2,50,200 | .. | 2,50,200 |
| 17. | District Administration . . . | 25-General Admn.-Inspection (of Accounts, E-Dist. Administration, excluding N-Other Establishments and L (1) and L (2) District Administration, including O (3) Small Savings Advisory Committee and Industrial Trust Fund . . . | 26,21,600 | .. | 26,21,600 |
| 18. | Miscellaneous . . . | 25-General Admn-O-1. Debt Conciliation Board . . . | 1,400 | .. | 1,400 |
| 19. | Administration of Justice. . . | 27-Administration of Justice, excluding Debt Conciliation Board . . . | 46,29,400 | 8,77,600 | 55,07,000 |
| 20. | —Do— . . . | 27-Administration of Justice, E-4. Debt Conciliation Board . . . | 10,000 | .. | 10,000 |
| 21. | Jails and Convict Settlements. . . | 28-Jails and Convict Settlements . . . | 24,83,000 | .. | 24,83,000 |
| 22. | Police . . . | 29-Police . . . | 3,23,88,410 | .. | 3,23,88,410 |
| 23. | Mines . . . | 36-Scientific Departments — A-Departments of Mines and Geology. . . | 1,25,900 | .. | 1,25,900 |

| | | | | |
|----------------------------|--|-------------|----|-------------|
| 24. Archaeology | .. B-Archaeological Department and D-Museum | 2,63,500 | .. | 2,63,500 |
| 25. City Survey and Stores | .. C-City Survey and Stores Department | 17,600 | .. | 17,600 |
| 26. Education | .. 37-Education | 6,86,01,751 | .. | 6,86,01,751 |
| 27. Medical | .. 38-Medical (excluding B-4) | 1,44,26,453 | .. | 1,44,26,453 |
| 28. Do | .. 38-Medical—B-4. Chargeable to Com- munity Development Projects | 59,046 | .. | 59,046 |
| 29. Public Health | .. 39-Public Health (excluding Hyderabad Drainage, Water Works and Well Sinking Department; Contribution to Municipalities and Contribution to District Water Works) | 61,76,652 | .. | 61,76,652 |
| 30. Do | .. 39-Public Health-A-11. Hyderabad Water Works | 13,09,160 | .. | 13,09,160 |
| 31. Public Health | .. 39-Public Health—A-13. Well Sinking, A-15 Dist. Water Works, and B-4. Contribution to Municipalities (Sani- tary Inspectors and Dist. Water Works) | 21,15,760 | .. | 21,15,760 |
| 32. Agriculture | .. 40--Agriculture | 1,10,88,674 | .. | 1,10,88,674 |
| 33. Marketing | .. do I-Marketing Dept. | 5,83,200 | .. | 5,83,200 |
| 34. Development | .. do I-Development Schemes | 15,52,972 | .. | 15,52,972 |
| 35. Veterinary | .. 41-Veterinary | 42,27,310 | .. | 42,27,310 |
| 36. Co-operation | .. 42-Co-operation | 45,13,100 | .. | 45,13,100 |
| 37. Co-operation | .. 42-Co-operation—C-I. Expenditure char- geable to Co-operative Marketing and Agricultural Development Fund | 2,20,340 | .. | 2,20,340 |

SCHEDULE.—(Contd.)

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|---------------------------|---|-----------|-----|-----------|
| | | | Rs. | Rs. | Rs. |
| 38. | Industries | .. 43-Industries & Supplies—A-Industries. | 48,76,103 | .. | 48,76,103 |
| 39. | Fisheries | .. do B-Fisheries .. | 9,22,412 | .. | 9,22,412 |
| 40. | Iron and Steel Controller | .. do F-1. Iron & Steel Controller .. | 29,100 | .. | 29,100 |
| 41. | Miscellaneous Depts. | .. 47-Misc. Depts.—A-Inspector of Factories and Boilers, B-Labour Commissioner's Office and Industrial Court of Labour Disputes and F-4 and 5. Directorate of Resettlement and Employment and Further Education Scheme. | 15,03,590 | .. | 15,03,590 |
| 42. | Miscellaneous Depts. | 47-Misc. Depts.—C-Bureau of Economics and Statistics, F-3. State Employees Life Insurance Scheme, F-19. Insurance Premia against Air Risk and F-20. Partnership Act | 9,47,249 | .. | 9,47,249 |
| 43. | do | .. 47-Misc. Depts. — D-Central Records Office, E-Fire Services | 6,83,121 | .. | 6,83,121 |
| 44. | do | .. 47-Misc. Depts.—F-6. Director, Social Service Dept. F-7. Auxiliary Home, F-8. Kutti Vellodi Children Home, F-9. Children Protection Establishment : | | | |

| Miscellaneous Depts.—(Contd.) | | | | |
|---|-------------|----|----|-------------|
| 45. | do | .. | .. | 86,00,188 |
| F-10. Harijan Welfare, F-11. Home for Beggars, F-13. Amelioration of Backward Classes, F-14. Welfare of ex-criminal Tribes, F-15. Lumpsum Contribution of S.C.S.B., F-18. Welfare of Scheduled Tribes, F-21. Expdr. from Scheduled Castes Scholarship Board Fund, F-25. Establishment for Vigilance Home, F-26. Home for Girls and G-1. Expdr. incurred towards Grants-in-aid received from Government of India | | | | |
| 46. | do | .. | .. | 8,00,000 |
| 47-Misc. Depts.—F-16. Food Administration | | | | |
| 47. | Civil Works | .. | .. | 31,900 |
| 50-Civil Works, including Road Funds and State owned Landing Grounds, but excluding City Improvement Board, Gardens and Palace | | | | |
| 48. | do | .. | .. | 2,68,28,200 |
| 50-Civil Works,—C-16. City Improvement Board, C-20-27. Gardens excluding Dist. Gardens, E-Improvement of Internal Communications and Construction of Berm Roads | | | | |
| 49. | do | .. | .. | 12,65,100 |
| 50-Civil Works—C-17. Jubilee Hall, C-18. Hyderabad House, New Delhi, and C-19. Napean House, Bombay | | | | |
| 50. | do | .. | .. | 1,85,800 |
| 50-Civil Works, C-26: Dist. Gardens | | | | |
| | | .. | .. | 31,200 |

SCHEDULE—(Contd.)

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|---|---|-------------|-----------|-------------|
| | | | Rs. | Rs. | Rs. |
| 51. | Electricity | 52-A. Other Revenue expenditure connected with Electricity Schemes | 1,01,840 | .. | 1,01,840 |
| 52. | do | XLI-Receipts from Electricity Schemes—Working Expenses | 93,30,400 | 9,78,000 | 1,03,08,400 |
| 53. | Road Transport | XLVI-A. Receipts from R.T.D. Working Expenses | 2,52,40,000 | 13,60,000 | 2,66,00,000 |
| 54. | Famine | 54-Famine Relief | 1,00,000 | .. | 1,00,000 |
| 55. | Territorial and Political Pensions | 54-A. Territorial and Political Pensions | 17,74,700 | 96,300 | 18,71,000 |
| 56. | Pensions | 55-Superannuation Allowances and Pensions | 1,76,36,776 | 3,37,300 | 1,79,74,076 |
| 57. | Commutated Value of Pensions, financed from Ordinary Revenues | 55-A. Commuted Value of pensions financed from Ordinary Revenues | 10,00,000 | .. | 10,00,000 |
| 58. | Stationery and Printing | 56-Stationery and Printing | 32,35,000 | .. | 32,35,000 |
| 59. | Miscellaneous | 57-Misc. A-Donations for charitable purposes, G-5 & 5-A. Misc. & Expd. from Excess Profits Tax Fund, G-13. Collection charges of Excess Profits Tax, H-Irrecoverable Advances written off | 6,72,528 | .. | 6,72,528 |
| 60. | Miscellaneous | 57-Misc.—A-11. Burial charges, G-3. Evacuee Dept. | 1,55,053 | .. | 1,55,053 |

| | | | | | |
|-----|----|--|--------------|-------------|--------------|
| 61. | do | .. 57-Misc.—B-Rents, Rates & Taxes, G. (6) | | | |
| | | (a) Expenditure chargeable to Post- | | | |
| | | War Reconstruction Fund, G-9. War | 19,36,121 | .. | 19,36,121 |
| | | like Activities of ex-Ministers .. | | | |
| 62. | do | .. 57-Misc.—C-1 to 5 & 9. Contributions, | | | |
| | | Grants-in-aid to Municipalities and | | | |
| | | Local Bodies, E-Charges in connection | 32,04,800 | .. | 32,04,800 |
| | | with the Village Panchayats Acts .. | | | |
| 63. | do | .. 57-Misc.—C-8. Contributions to Agri- | | | |
| | | cultural Improvement Fund, G-6 (d) | | | |
| | | Exptr. chargeable to Godown Trust | | | |
| | | Fund, G-8 & 18 (a) Grant for Relief | | | |
| | | and Rehabilitation of Displaced Stu- | | | |
| | | dents from West Pakistan and Reha- | 9,81,455 | .. | 9,81,455 |
| | | ilitation of the State Subjects .. | | | |
| 64. | do | .. 57-Misc.—C-9. Appropriations to Irriga- | | | |
| | | tion and Power Development, G-2. Non- | | | |
| | | I.S.F. (Records Office), I-Development | | | |
| | | of Irrigation Projects .. | 1,12,51,980 | .. | 1,12,51,980 |
| 65. | do | .. 57-Misc.—D-Payments to H.E.H. and | | | |
| | | Jagirdars, G-1. Rewards for Destruc- | | | |
| | | tion of Wild Animals G-7 (A & B) | | | |
| | | Jagir Administrators' expenses and | | | |
| | | Debt Settlement Boards .. | 1,34,10,970 | .. | 1,34,10,970 |
| 66. | | Community projects, National Ex- | | | |
| | | tension Service Schemes, and Local | | | |
| | | National Extension Service Schemes and | | | |
| | | Local Development Works .. | 1,16,95,000 | .. | 1,16,95,000 |
| | | Total Expenditure on Revenue Account .. | 35,80,71,508 | 4,01,17,840 | 39,81,89,348 |

SCHEDULE—(Contd.)

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|---|--|-------------|-----|-------------|
| | | | Rs. | Rs. | Rs. |
| 67. | Irrigation | 68-Construction of Irrigation Projects, etc., Works and Establishment | 6,17,34,000 | .. | 6,17,34,000 |
| 68. | do | 68-Construction of Irrigation Projects, etc., Medical Establishment of Projects | 4,66,000 | .. | 4,66,000 |
| 69. | Improvement of Public Health. | 70-Capital Outlay on Improvement of Public Health : | | | |
| | | (1) Improvement Works in Districts and Hyderabad Drainage, Rural Water Supply and Slum Clearance | 24,26,000 | .. | 24,26,000 |
| 70. | do | (2) Hyderabad Water Works inclusive of Establishment charges | 30,74,000 | .. | 30,74,000 |
| 71. | Capital Outlay on Industrial Development. | 72-(1) Capital Outlay on Industrial Development (Investments in Commercial Concerns) | 1,50,000 | .. | 1,50,000 |
| 72. | Multi-purpose River Schemes. | 80-A. Capital Outlay on Multi-purpose River Schemes :— | | | |
| | | (1) Works & Establishment | 3,10,68,400 | .. | 3,10,68,400 |
| 73. | do | (2) Medical Establishment | 1,18,600 | .. | 1,18,600 |
| 74. | Appropriation to Irrigation and Power Development Fund, | 80-B. Appropriation to Irrigation and Power Development Fund | 50,00,000 | .. | 50,00,000 |

| | | | | |
|---|---|--------------|-------------|--------------|
| 75. Civil Works | .. 81-Capital Account of Civil Works:-- (1) Roads, Buildings, etc. | 1,55,40,000 | .. | 1,55,40,000 |
| 76. Civil Works | .. (2) Works under City Improvement Board | 4,28,000 | .. | 4,28,000 |
| 77. Hydro and Power Electricity Schemes. | 81-A. Capital Outlay on Electricity Schemes | 1,76,45,000 | .. | 1,76,45,000 |
| 78. Other State Works | .. 82-Capital Account of other State Works outside the Revenue Account, Industrial and Low Income Group Housing, Rural Housing and Amenities of Drainage and Water Supply, etc. | 54,52,000 | .. | 54,52,000 |
| 79. Road Transport | .. 82-B. Capital Outlay on Road Transport Schemes outside the Revenue Account. | 27,61,000 | .. | 27,61,000 |
| 80. Commutation of Pensions | .. 83-Payments of Commuted Value of Pensions | 10,00,000 | .. | 10,00,000 |
| 81. State Schemes of State Trading | .. 85-A. Capital Outlay on State Schemes of State Trading | 15,00,000 | .. | 15,00,000 |
| | Total Capital Expenditure outside Revenue Account | 14,83,63,000 | .. | 14,83,63,000 |
| Loans and Advances by the State Government. | N-Public Debt discharged | 5,84,18,384 | .. | 5,84,18,384 |
| 82. Do. | .. P-Loans and advances by the State Govt. | 4,51,48,057 | .. | 4,51,48,057 |
| | Total Disbursements under Debt Heads. | 4,51,48,057 | 5,84,18,384 | 10,35,66,441 |
| | Grand total | 55,15,82,565 | 9,85,30,224 | 65,01,18,769 |

